

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 76 of 2014 &
IA No. 146 of 2014**

Dated : 28th March, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Punjab State Power Corporation Ltd. Appellant(s)
Versus**

Talwandi Saho Power Ltd. & Anr. Respondent (s)

**Counsel for the Appellant (s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 146 of 2014 (Appl. for Stay) to the Respondents returnable on 28.04.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **28.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js